

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3179 OF 2007

SHIV PUJAN PRASAD(DEAD) BY LRS

Appellant (s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date: 30/04/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Appellant(s) Mr. Dinesh Dwivedi, Sr.Adv.
Mr. Abhishek Chaudhary,Adv.

For Respondent(s) Mr. Pramod Swarup, Adv.
Mr. Amit Singh, Adv.
Mr. Chandra Prakash Pandey,Adv.

UPON hearing counsel the Court made the following
ORDER

Not today.

(Pawan Kumar)
Court Master

(M.S. Negi)
Court Master